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O.A.No.123/2010

ORDER DATED 7th APRIL, 2010

Coram:

Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. N.R. Routray, Ld. Counsel on behalf of Mr. S. Pattnaik, Ld. Counsel for the applicant and Mr. S. Barik, Ld. Addl. Standing Counsel appearing on notice for the Respondents.

2. Mr. Barik, Ld. Addl. Standing Counsel appearing for the Respondents submits that the order of appointment in respect of the applicant for the post of L.D.C. will be issued within a month's time.

3. Since the appointment order is going to be issued as informed by the Ld. Addl. Standing Counsel, there remains nothing to be adjudicated in this case. Accordingly, this O.A. is disposed of at the stage of admission itself. No costs.

4. Copy of this order be made over to the Ld. Counsel for the parties.


ADMN. MEMBER

Kalpeshwar